regarding supply of Penicillin G to the entrepreneurs in the small scale sector;

- (b) whether these units get remunerative price for 6-APA in the market if they use indigenous penicillin for its manufacture; and
- (c) if not, the steps Government propose to assure a fair return to the manufacturers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) to (c). The policy on Penicillin-G allocation for the year 1990-91 is being finalised.

[Translation]

Inquiry into purchase of Westland Helicopters

4315. SHRI GANGA CHARAN LODHI: SHRI HUKMDEO NARAYAN YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Pawan Hans Ltd. had checked the Westland helicopters in all respects before acceptance and if so, the details of the report in this regard;
- (b) whether Government have decided to conduct an inquiry into the various aspects relating to the purchase of these helicopters; and
- (c) if so, when the inquiry is likely to be completed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A team composed of the representatives of Directorate General of Civil Aviation, Indian Air Force, Indian Airlines and the helicopter Corpora-

tion of India (now known as Pawan Hans Limited) had cleared the helicopter after going into certain reservations earlier expressed regarding the 'zero risk on take off', and 'pay load penalty'.

(b) and (c). A Committee has been constituted on 12.2.90 to go into the various aspects relating to purchase of Westland helicopters. The Committee has been given two months time to complete its work.

Unauthorised Operation of Coal Mines in Bihar

4316. PROF. YADUNATH PANDEY: Will the Minister of ENERGY be pleased to state:

- (a) whether many coal mines in Bihar are operating unauthorisedly in the leasehold areas of Coal India Limited;
- (b) if so, the number of such coal mines and the total loss suffered by Governmenton this account for the last three years; and
- (c) the action being taken by Government to stop operation of such coal mines?

THE MINISTER OF ENERGY AND MINISTEROF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir. It is not a fact that coal mines in Bihar are operating unauthorisedly in the lease-hold areas of Coal India Limited. Coal companies keep a watch over their lease-hold areas and take action to thwart sporadic attempts to remove coal from these areas.

(b) and (c). Does not arise.

[English]

Purchase of Group IV Items from Small Scale Industries

4317. SHRI BHAJAMAN BEHERA: SHRI ANADI CHARAN DAS:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is a stipulation for the Government offices/Public Sector Undertakings to purchase Group IV items from Small Scale industries;
- (b) if so, the Group-IV items reserved for exclusive purchase from small scale industries;
- (c) whether tenders are decided only after verifying the licence/certificate of small scale industries from the concerned government agencies;
 - (d) if not, the reasons therefor;
- (e) whether in view of the local purchases being made from Cooperative Stores, Government have taken or propose to take any steps to channelise small scale industry products through such stores; and
 - (f) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH). (a) Yes.

- (b) Group IV items consists of 409 items which are reserved for exclusive purchase from K. V. I. C./ Women Development Corporation/Small Scale Sector Units. A copy of the list is enclosed as statement.
- (c) and (d). In so far as Directorate General of Supplies and Disposals are concerned, tenders are decided on Small Scale Units who are registered after due verification by DGS & D or under the Single Point Registration by the NSIC or by verification of un-registered small scale units by DGS & D. Hence the verification of the small scale units is done by the officials at one stage or the other before the tenders are decided.
- (e) and (f). No specific instructions have been issued for channelising small scale industry products through Cooperatives. However purchases of stores are generally

made from Kendriya Bhandar/Super Bazar.

STATEMENT

Group IV

Items Reserved for Exclusive Purchase from Small Scale Industrial Units (100%)

- Animal Driven vehicles (Civil requirements only)
- Anklets Web Khaki
- All Badges, Cloth, Embroidered and Metal
- 4. Attache cases
- 5. Aluminium Utensils
- Ammeters/Ohm Meters
- Automobile Head Lights (civil requirements only)
- 8. Augars (Carpenters)
- AAC/ACSR Conductors upto 19 strand
- Absorbent cotton
- 11. Arricultural Implements:
 - (a) (Head Operated Tools & Implements)
 - (b) Animal Driven Implements
- Bags/Ice Head (Civil requirements only)
- 13, Bondage Cloth
- 14. Barbed wire
- Basket cane, Basket Bomboo

29	99 <i>V</i>	Vritten Answers	APRIL 10	,1990	Written Answers 300
	·	(Procurement can also be from State Forest Corporation		37.	Cash Bags
		State Handicraft Corporation		38.	Caps Cotton
1	16.	Belt leather and Strips		39.	Caps woollen
1	17.	Benzol Benzolate		40.	Caps Waterproof
1	18.	Blacksmith Hearth		41.	Casing and Capping
•	19.	Boot polish		42.	Ceiling Roses upto 15 amps
2	20.	Bone Meal		43.	Centrifugal Steel Plants Blowers
2	21.	Belts Leather		44.	Copper Suplhate
2	22.	Boxes made of Metal (Civil rement only)	equire-	45 .	Coir Mattresses and Mattings
,	23.	Boxing Boots		46.	Chairs Leshing
		-		47.	Chappals and Sandals
2	24.	Boots & Shoes of all type clusing Canvas shoes	es ex-	48.	Coir Fibre and Coir Yarn
2	25.	Brass Dampers		49.	Community Receivers including TV Receiver
2	26.	Brass Padłocks	_		Cana 9 Values (for water fitting
:	27.	Brief Cases		50.	Cone & Valves (for water fitting only)
:	28.	Brooms		51.	Conduit Pipes (Metallic)
:	29.	Buckets		52.	Cotton Wool (Non-absorbent)
;	30.	Brushes		53.	Cotton Hosiery
;	31.	Beam Scales (upto 30 kgs)		54.	Cotton Cord Twine
;	32.	Battery charges Engine drive	enonly	55.	Crates Wooden
;	33.	Buttons Metal		56.	Cumblies
	34.	Blotting Papers		57.	Curtains Mosquito (civil requirements only)
	35.	Blow Moulded Containers		58.	Coir Mattresses and Cushions
;	36.	Cans (made up of GI Shee Milk and Measuring)	ets for	59.	copper Napthenate

301	Written Answers	CHAITRA 20,	1912 (<i>SAI</i>	KA) Written Answers 302
6 0.	Corrugated Board Pa	per	77.	Electric Transmission Line Hard
61.	Centrifugal Pumps delivery 150 mm x 15			wares like Steel Cross Bars, Cross Arms Clamps, arching arms, Brack- ets etc.
62.	Crucibles upto and i kg. capacity	ncluding 31.	78.	Exhaust Mufflers (except in the case of original equipment manufacturers)
63.	Chaff cutter blades		70	Films and and and
64.	Distribution Boards u	pto 15 amps	79.	Films spools and cans
6 5.	Drums and Barrels		80.	Football Boots
66	Domestic utensils oth	erthon etain	81.	Film Polyethene
66.	less steel	er man stain-	82.	French polish
67.	Domestic Electric	, ,	83.	Garments (civil requirements only)
	Toaster Electric, Electric Irons, plates, Electric Mixers and Grers, Juice Extractors, Electric Lig	s and Grind-	84.	Gas Mantles
	ers Electric ovens	Electric Light-	85.	Gauze Cloth
68.	Dusters cotton all type items required in Kha		86.	Chamellas
60	Doot shield Looth or		87.	GI Pad Locks
69.	Dest shield Leather		88.	GI Buckets
70.	Dust Bins		89.	GI Bath tubs
71.	Domestic (House Wiring) PVC Cables and wires (Eluminium conforming to the prescribed ISI specifications and upto 10.00 mm sq nominal cross section. However, this would not be applicable to Defence requirements)	uminium con-	90.	Glass Ampoules
		ps mm 00.0	91.	Gauze Surgical all types
		applicable to	92.	Gun Metal bushes
		is)	93.	Gun cases
72.	Electric Call bells		94.	Graphite crucibles upto No. 200
73.	Electric Buzzers		95.	Crease Nipole and Grease Guns
74.	Electric soldering Iro	n	9 6.	Glue
75 .	Eyelets		97.	Gum Tapes
76.	Expanded Metal		98.	Hand Drawn Carts of all types

303	Written Answers	APRIL 10,1990	Written Answers 304
99.	Handles wooden and Ba (Trocurement can also be		Lamps Signal
	from State Forest Corporation State Handicrafts Corporation	nsand 122.Da	tex foam sponge
100.	Hand Lamps	123.	Lamp holders
101.	Hand Numbering machines	124.	Leather bags
102.	Hair Passam Wool	125.	Leather boxes
103.	Hand Gloves	126.	Leather harness
104.	Hand Presses	127.	Leather washers
105.	Hirld and Country Leather types	128. of all	Low cost Radio (medium wave band community radio Receivers to ISS IS 705, 706, 1936)
106.	Horse and Mule shoes	129.	LT porcelain Insulators and Fuse grips
107.	Hob Nails	130.	Magnesium sulphate
108.	Holdalls	131.	Machine screws
109.	Hypodermic Noodles	132.	Metal clad switches
110.	Invalid wheeled chairs	133.	Mail bags (Canvas, Dossuti and
111.	Insecticides dust and spi (Manual only)	rayers	Jute)
112.	Iron clad switches upto 30 m	134. nph	Manhole corers
113.	Keys wooden	135.	Metal Polish
114.	Kit bags	136.	Metric weights
115.	Kodalis	137.	Miniature Bulbs (for torches Only)
116.	Kullahs	138.	MS Plate washers
117.	Laces Leather	139.	Machine shop vices
118.	Lint Plain	140.	Nail tip hell Rustles
119.	Lantern Posts and Bodies	141.	Nail cutters
120.	Lathies	142.	Newar
.20.	<u> </u>	176.	

305	Written Answers C	HAITRA 20,	1912 (<i>SAF</i>	(A) Written Answers 306
143.	Oil stoves (wick stoves	only)	166.	Rubber Bolloons
144.	Ordinary Bench Vices		167.	Rivets of all types (including bifurcated except for defence require-
145.	Ovens Electric (Domest	ic type)		ments)
146.	Paper conversion produbags, envelopes, Ice-Cr		168.	Rolling shutters
	Paper cups and saucers		169.	Room coolers (Desert Type)
147.	Paint Remover		170.	Scientific laboratory glass wares (Barring sophisticated items) like
148.	Pillows (Cotton)			Beakers, Burettee, Pipettee, councial flask, Round flask measuring
149.	Patient coats and Pyjan	na s		cylinder, Filter Funnel, Regent Bottles.
150.	Plaster of Paris		171.	Continual come industrian and town unto
151.	Postal lead seals		171.	Squirrel cage induction motors upto and including 10 Kw 440 volts 3 phase
152.	Piles fabric		172.	Storeware jars
152.	Plugs		173.	Sanitary towels
154.	Pouches		175.	Camary towers
155.	Postal weighing scales		174.	Soap Yellow
			175.	Soap Liquid
156.	Pumps hand		176.	soap soft (civil requirements only)
157.	PVC Footwears		177.	Stapling machines
158.	Polythene bags			
159.	Palm rosa oil		178.	Steel wool
100	Disease sees		179.	Spectacle frames
160.	Plastic cane		180.	Sodium silicate
161.	Playing cards		181.	Surgical Gloves (Except plastic)
162.	Quilts, razairs (cotton)		182.	Sanitary Plumbing Fittings
163.	Ragscotton			,
164.	Railway platform drinki	ng water	183.	Snapfasteners (Excluding 4 pcs. ones)
165.	Razors		184,	Safety matches

307	Written Answers	APRIL 10,1990	Written Answers 308
185.	Scissors cutting (ordinary)		ucts like paper pins, staple pins, etc.)
186.	Shoe laces.	209.	Tack metallic
187.	Sign boards painted		
188.	Shellac	210.	Cotton tapes and laces
189.	Skin sheep all types	211.	Tarpaulins (civil requirements only)
190.	Skiboots & shoes	212.	Teak fabricated round blocks
191.	Sole leather	213.	Tentage Civil/Military & Salitah jute for Tentage
192.	Soap washing or laundry soal requirements only)	p (civil 214.	Tin trays
193.	Sockets.	215.	Tip Boots
		216.	Tent poles
194.	Spiked boots	217.	Tin can unprinted upto 4 gallons
195.	Steel racks		capacity (other than can OTS)
196.	Steel stools	218.	Tyres & Tubes (Cycles)
197.	Steel trunks	219.	Ties
198.	Stockinatt	220.To	let Rolls
199.	Stone and stone curry roller	s 221.	Transistorised Insulation-Testers
200.	Suitcases	222.	Umbrellas
201.	Steel desks	223.	Utensils cooking including stain-
202.	Shelves steel		less steel utensils except spoon desert
203.	Silk ribbon	224.	Wooden Shelves
204.	Street light fittings	225.	Wood Wool
205.	Steel windows and ventilato	ors 226.	Wooden Plugs
206.	Student Microscope	227.	Wooden ammunition boxes
207.	Stranded Wire	228.	Wheel barrows
208.	Safety pins (and other similar	r Prod- 229.	Wicks cotton

309	Written Answers CHA	ITRA 20, 1912 (<i>SA</i>	AKA) Written Answers 310
230.	Wire adjusting screws	251.	Steel measuring Tape
231.	Wooden packing cases of a	III sizes 252.	Zip Fasteners (Metallic)
232.	Wire nails and horse shoe	nails 253.	Emergency Lamp
233.	Woollen Hosiery	254.	Electric Flash Gun
234.	Screws excluding High Ten	sile 255 .	M. S. Tie Bars
235.	Welded wiremesh	256.	Padlocks
236.	Wooden Chairs	257.	Railway Carriage Fans (Transferred to Group V list)
237.	Waxed paper	250	, ,
238.	Water proof papers	258.	Bolts & Nuts (Except High Tensile & Other special types)
239.	Wire netting and gauze than 100 mesh size	thicker 259.	Circlips
0.40		260.	Cloth Sponge
240.	Wire brushes and Fibre Bru	ushes 261.	Cloth Covers
241.	Wind Shield Wipers (Arms & only) except in the case of C Equipment Manufacturers)		Cotton Cases
		263.	Cotton Packs
242.	Diesel Engines upto 15 H. P speed)	. (Slow 264.	Cotton pouches
243.	Voltage Stablisers	265.	Cotton Sling
244.	Paper Tapes (Gummed)	266.	Cotton Straps
245.	Clinical Thermometers	267.	Forges Bay Nets
246.	Drawing & Mathematical ments	Instru- 268.	Cotton Carriers
0.47		269.	Cotton Bags
247.	Aluminium builders & ha hinges	rdware 270.	Badges Cloth (including embroiderod)
248.	Aluminium drop/Towerbolts	3 271.	Sleeping Bags
249.	Zinc Sulphate	272.	Wooden Pins
2 50 .	Nickel sulphate	273.	Wooden Veneers

311	Written Answers	APRIL 10,1990	Written Answers 312
274.	Wallet Wooden	297.	Dyes: (a) Azo Dyes (Direct & Acid) (b) Basic Dyes
275.	Chrome Tanned (Semi-fin Buffalow &cow)	nis hed 298.	Silk Webbing
276.	Rubber Hoses Armoured braided)	(Un- 299.	Lanyard
277.	Rubber Cord	300.	Sodium Nitrate
278.	Potassium Nitrate	301.	Lisasorb
279.	Soap Carbolic	302.	Funnels
280.	Insecticide Fluid	303.	Nail Copper
281.	Disinfectant Fluid	304.	Boxes Tin for postage stamp
282.	Foot Powder	305.	Lockers
283.	Table knives 9excluding cutle	306.	Letter boxes round
284.	Steel bed stead	307.	Trays for postal use
285.	Boxes kit .	308.	Cloth jaconet
286.	Badges Metallic	309.	Cotton Ropes
287.	Tin Seal holders	310.	Canvas products: (i) Water Proof Delivery bags to Spec. No. IS-1422/ 70
288.	Line Equipment		(ii) Bonnet Covers & Radiators
289.	Safe Meat & milk		Muff to sepc Drg. Lv. 7/NSN/IA/130295
290.	Fuse Cut Outs	311.	Cotton Canvas bags
291.	Roof Light fittings	312.	Water Proof covers
292.	Railway Carriage Light Fitting		
293.	Chokes for Light Fittings		Water Proof Bags
294.	Ambulance Stretcher	314.	Haver Sacks
295	Monometer	315.	Rubber Tubing (excluding braided tubing)
296.	Whistle	316.	Dimethyl Phthalate

313	Written Answers	CHAITRA 20,	1912 (SA	NKA) Written Answers 314
317.	Dibutyl Phthalate		340.	Trolley
318.	Polythene Pipes		341.	Pulley Wire
319.	RCC Poles prestressed	d	342.	Cotters
320.	Graphite Crucible (upto	o•No. 500)	343 .	Hose Pipe clips (Transferred to group-VI)
321.	Tubular Poles (Rivetto poles)	ed Tubular	344.	Push Cock gravity lotah (Transferred to Group-V)
322.	Brass Wire			, ,
323.	Measuring Tapes and	Sticks	345.	Microscope for normal medical use
324.	Claw bars and Wires		346.	Scales Weighing
			347.	Castor Oil
325.	Shovels		348.	Linseed Oil
326.	Bench Vices		349.	Helmet Non-metallic
327.	Bolts Sliding			
328.	Steel Chair		350.	Wax Sealing
200	Valves Metallic		351.	Rail Screws
329.	valves Metallic		352.	Plate Screws
330.	Studs (Excluding high t	ensile)	353.	Screw Spikes
331.	Wire Fencing & Fittings	;	354.	·
332.	Hinges (other than Doo	or fittings)	354.	Hydraulic jacks below 30 ton ca- pacity
333.	Iron Dhobi		355.	Other Wooden boards
334.	Happs & Stapples		356.	Rust & Scale preventing/Removing composition
335.	Horse Clipping machine	es	057	•
336.	Heaters convectors up	to 2 Kw-IS-	357.	Nylon Stocking
	4238/67		358.	Tin Mess
337.	Switches tumbler		359.	Cord Twine Maker
338.	Fuse Unit		360.	Cordages others
339.	Link Clip		361.	Cotton Singlets

315	Written Answers	APRIL 10,1990	Written Answers 316
362.	Cotton Belting	384.	Honey
363.	Braces	385.	Palmgur
364.	Textiles manufacturers othe N.E.C.(Not elsewhere classi		pappads
365.	Wooden Boxes and Cases N	38 7.	Biscuits
000.	(Not elsewhere classified)	388.	Varinish Black Japan
366.	Chamois Leather	389.	Candle Wax Carriage
367.	Rubberised Garments Cap ar	nd etc. 390.	Wooden Box for Stamps
368.	Oil Bound Distemper	391.	Coir Rope hawserlaid
369.	Bitumenous Paints	392.	Equipment Camflags Bomboo Support
3 70.	Soap Curd	393.	Post Pocket (Wooden)
371.	Nylon Tapes and laces	394.	Wooden Flush Door Shutters
372.	Drilling clay	395.	Cleansing Powder
373.	Hand Lamps Railways	396.	Napthelene Balls
374.	Privy Pans	397.	Hammers
375.	Bowls	398.	Screw Drivers
376.	Metallic containers and drums than N.E.C. (Not elsewhere of fied)		Zip Fasteners (Non-metallic)
377.	,	400.	Pressure Die Casting upto 0.75 kg.
	Taps	401.	Glass & Pressed Wares
378.	Brackets other than Railway	402.	Sluice Valves
379.	Pans Lavatory Flush	403.	Fire Extinguishers
380.	Battery Eliminator	404.	P.V.C. Insulated Aluminium Cables
381.	Lighting Arresters-upto 22 K	· v	(upto 120 sq.mm (ISS: 694)
382.	Lubricators	405.	Enamel Wares & Enamel Utensils
383.	Hand pounded Rice (Polishe unpolished)	ed and 406.	Rakes Ballast

- 407. Transformer Type Welding sets conforming to IS: 1291/75 (upto 600 amps.)
- 408. Pickles & Chutneys
- 409, Water tanks upto 15,000 kutres capacity
- 410. RCC Pipes upto 1200 mm. dia
- 411. Steel Almirah
- 412. PVC Pipes upto 110 mm.
- N. B.: Since items No. 257,343 & 344 stand deleted, the actual No. of items in this group is 409.

[Translation]

Implementation of Labour Laws in **Public Enterprises**

4318. SHRI RAJENDRA AGNIHOTRI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the labour laws pertaining to payment of minimum wages, provident fund scheme, payment of bonus and other labour laws are not being followed in public sector enterprises;
- (b) whether the work of regular and permanent nature is being got done on temporary and contract basis with the result that minimum wages, provident fund, bonus etc. are not being paid;
- (c) whether the same situation prevails in Jhansi unit of the Bharat Heavy Electricals Limited also; and
 - (d) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Instructions exist that the public sector enterprises should avoid engagement of contract labour and casual labour for jobs of a permanent nature. The Bureau of Public Enterprises does not collect and maintain information of violation of these instructions or other Labour Laws.

- (c) No Sir.
- (d) Does not arise.

Tehri Dam project Viability

- 4319. SHRI RAJENDRA AGNIHOTRI: Will the Minister of ENERGY be pleased to state:
- (a) whether the Tehri Dam project is economically viable in terms of power generation:
- (b) if so, the estimated per unit cost of power generation from the said project; and
- (c) the per unit cost of power generated by thermal power plants?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

- (b) The estimated per unit cost of power generation of the project, on average availability basis, is 65.47 Paise at January, 1989, price level.
- (c) the per unit cost of power generation from an alternative thermal power plant is estimated at 133 Paise.

Super Thermal Power Station in Bihar

- 4320. PROF. YADUNATH PANDEY: Will the Minister of ENERGY be pleased to state:
- (a) whether the Super thermal Power Station proposed to be set up at Tandwa-